

ITEM NO.10  
SECTION XI-A

REGISTRAR COURT. 2 THROUGH VIDEO CONFERENCE

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. RAJIV KALRA

Petition(s) for Special Leave to Appeal (C) No(s).14760-14764/2018

ERNAKULAM REGIONAL COOPERATIVE  
MILK PRODUCERS UNION LTD.

Petitioner(s)

VERSUS

NITHU & ORS.

Respondent(s)

(Only SLP(C) Nos. 15851-15852 of 2018 is to be listed before the  
Court of Ld. Registrar for service compliance. )

WITH

SLP(C) No. 15851-15852/2018 (XI-A)

Date : 09-03-2021 These petitions were called on for hearing today.

For Petitioner(s)

Mr. E. M. S. Anam, AOR

For Respondent(s)

Mr. Suvidutt M.s., AOR  
Mr. C. K. Sasi, AOR

UPON hearing the counsel through Video Conference, the  
Court made the following

O R D E R

SLP(C) No. 15851-15852/2018

Service is complete.

Registry to process the matter for listing before Hon'ble  
Court as per rules.

RAJIV KALRA  
Registrar

(RG)